## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1978 TO BE ANSWERED ON 13.03.2023

### **Fencing of Wildlife Sanctuaries**

1978. SHRI K. MURALEEDHARAN: SHRI RAJU BISTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by the Government for wild life protection;
- (b) the present number of tigers in the country and the extent of change in their strength during the last eight years;
- (c) whether the Government has any plan to bring Cheetahs from other places;
- (d) whether the Government has plans to bring wild animals other than Cheetahs in the country;
- (e) whether the Government has allocated any fund to the State of Kerala for fencing the wildlife sanctuaries and protected forests in order to check the increasing human-animal conflicts and if so, the details thereof; and
- (f) the details of human-animal conflict happened during the last two years in the country, State-wise?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) The steps taken by the Government to protect wildlife in the country include the following:
  - (i) The Wild Life (Protection) Act, 1972 provides for stringent punishment for violation of its provisions. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s). Rare and endangered species found in India, like Tiger, Snow Leopard, Great Indian Bustard, Gangetic Dolphin, Dugong, etc. have been listed in Schedule-I of the Wild Life (Protection) Act, 1972 thereby providing them the highest degree of protection.
  - (ii) Protected Areas, viz., National Parks, Sanctuaries, Conservation Reserves and Community Reserves have been created in the country covering important habitats to provide better protection to wildlife, including threatened species and their habitat.

- (iii) Financial assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' for better protection of wildlife and improvement of habitat.
- (iv) Local communities are involved in conservation measures through eco-development activities.
- (v) The Wild Life Crime Control Bureau (WCCB) coordinates with State/UTs and other enforcement agencies to gather intelligence about poaching and unlawful trade in wild animals and animal articles. Alerts and advisories are issued by WCCB on poaching and illegal trade of wildlife to State and Central agencies for preventive action.
- (b) As per the country wide assessment completed in 2018, the tiger population in India was estimated to be 2967. The estimated population was 2226 as per the assessment done in 2014.
- (c) The Action Plan for introduction of Cheetah envisages import of Cheetahs from South Africa, Namibia or other African countries.
- (d) No, Sir.
- (e) Financial assistance is provided by the Ministry to the States under centrally sponsored schemes for activities related to management of wildlife and mitigation of human-wildlife conflict. During the year 2021-22, a sum of Rs. 606.40 lakh was sanctioned by the Ministry to the State of Kerala under the Centrally Sponsored Scheme of Development of Wildlife Habitats for human-wildlife conflict mitigation activities, including installation and maintenance of solar power fences.
- (f) As per the records available in the Ministry the number of human deaths due to attacks by tigers and elephants, are given in **Annexure-I** and **Annexure-II**.

Annexure referred to in reply to part (f) of the Lok Sabha Unstarred Question No. 1978 due for reply on 13.03.2023 regarding "Fencing of Wildlife Sanctuaries".

# Number of Human Deaths caused by Tigers

S. No.	State	2021	2022
1	Bihar	4	2
2	Karnataka	1	1
3	Madhya Pradesh	0	1
4	Maharashtra	32	84
5	Tamil Nadu	3	0
6	Uttar Pradesh	11	14
7	Uttarakhand	1	3
8	West Bengal	5	1

Annexure referred to in reply to part (f) of the Lok Sabha Unstarred Question No. 1978 due for reply on 13.03.2023 regarding "Fencing of Wildlife Sanctuaries".

# **Number of Human Deaths caused by Elephants**

S. No.	State	2020-21	2021-22
1	Andhra Pradesh	6	NR
		6	
2	Arunachal Pradesh	0	2
3	Assam	91	63
4	Chhattisgarh	42	64
5	Jharkhand	74	133
6	Karnataka	23	17
7	Kerala	20	25
8	Meghalaya	6	2
9	Odisha	93	112
10	Tamil Nadu	57	37
11	Tripura	1	2
12	Uttar Pradesh	1	0
13	West Bengal	47	77

<sup>\*</sup>NR- Information not received from State